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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. SAURABH SOPARKAR	St. ADV	R.NO.1) i/s. v 95 4,
2. SHAMEDA MADRASWA	APV.		and varm'
3 SAUL THAKORE	A150.	R.Nv. 389	
4. Ayun Prinivas 1,1/b CYPIL AMAREHAND M	A-DV.	Pehihonet No.2.	Asjer
5. Shyam Kapadia	A A • •		All.
6. Rashid Bootwalla	40V.	Pehitioner No.1	
7. Arig Gandhi	4DV.		
8. dahal Jain	40V.		Rahal Jain
9. Sahil Shah	AOV.	1-titioner Nos. 31	47

<u>ORDER</u>

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for Petitioner no.1. Learned Advocate Mr. Arjun Srinivas present for Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Petitioner no 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of both sides.

List the matter on 28.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.